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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,23rd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HON'BLE THE CHIEF JUSTICE(ACTING)
HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

COURT NO: 2

[DIVISION BENCH - I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

11 WP(C)/3548/2020
FIXED

THE UNION OF INDIA AND 2 ORS
Versus
MES NO. 244228 SHRI BIR KUMAR

MR. S C KEYAL
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 23/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
28	Bail Appln./1786/2020 FIXED	LILA MADHAV SAIKIA Versus THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. P S BISWAS	PP, ASSAM
	WITH			
29	Bail Appln./1792/2020 FIXED	KIRAN BANIA @ MITRA Versus THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. P S BISWAS	PP, ASSAM
30	Bail Appln./1833/2020 (PDF COPY), FIXED	ASHIQUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MR S JAFRI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/09/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
29	Bail Appln./1739/2020	SANTOSH DAS Versus STATE OF ASSAM	MR K BHUYAN MR S C NATH	PP, ASSAM
BAIL HEARING				
30	AB/1689/2020 FIXED	SALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. S C BISWAS MS ANNA K P	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
28	AB/2336/2020	SUBHASH MALLIK Versus THE STATE OF ASSAM	MR D KALITA MR. MD S HOQUE	PP, ASSAM
MOTION				
29	CrI.Pet./456/2020 (PDF COPY), B/O	M/S. SEVEN SISTERS TRADE AND DISTILLERIES PVT. LTD. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR	MR. D GOGOI PP, ASSAM
BAIL HEARING				
30	AB/2023/2020 FIXED	SHAHADOT ALI @ SHAHDOT ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER THE RISING OF
THE SPECIAL DIVISION BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
13	Bail Appln./1747/2020 FIXED	NIRMAL KR SAH Versus THE UNION OF INDIA	MR. S CHAMARIA MR. S K AGARWAL	SC, NCB

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/6665/2019	AKLASUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	GA, ASSAM
2	WP(C)/7749/2019 WITH OFFICE NOTE	BHANU GHOSH Versus THE STATE OF ASSAM AND ANR.	MS S CHAKRABORTY	GA, ASSAM SC, PERSONAL DEPT.
3	WP(C)/9142/2019 WITH OFFICE NOTE	NIRUMONI KONWAR Versus THE STATE OF ASSAM AND 3 ORS.	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	SC, HEALTH SC, FINANCE
4	WP(C)/706/2020	RUMA DHAR (DEY) Versus THE STATE OF ASSAM AND 4 ORS.	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	GA, ASSAM
5	WP(C)/1756/2020	NABAJYOTI BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, PWD
6	WP(C)/1795/2020	GITALI DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM
7	AB/2038/2020	ABDUL HAMID Versus THE STATE OF ASSAM	MR. I A TALUKDAR	PP, ASSAM
<u>BAIL HEARING</u>				
8	AB/1383/2020	AJIT MAJUMDAR Versus THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
9	AB/1873/2020	GAUTAM PAUL AND ANR. Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
10	AB/2151/2020	JAKIRUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING</u>				
31	AB/1973/2020 FIXED	MONJU BEGUM @ MANJUMA BEGUM Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
32	AB/1976/2020 FIXED	GIAS UDDIN CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM

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